

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.06.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 915 of 2021 in Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4

11:00 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

2.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1
3.	Comp. App. (AT) No. 215 of 2020	Mandira Koirala Vs. Sona Mandira Pvt. Ltd. & Ors.	Nitish Sharma	Anshuman Sood-R2 & R3 Prateek Yadav-R1

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 271 of 2021	Department of Sales Tax through Deputy Commissioner of Sales Tax Vs. Dharit Kishorebhai Shah (Resolution Professional for Jailaxmi Sugar Products (Nitali) Pvt. Ltd.) & Anr.	Zulfiker Ali P.S.	
5.	Comp. App. (AT) (Ins) No. 395 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Juris Corp	
6.	Comp. App. (AT) (Ins) No. 399 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors.	Pramod B. Agarwala	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Hitesh Buch-R1 Salil Thakore-R3
8.	Comp. App. (AT) (Ins) No. 310 of 2021	Om Prakash Agrawal Vs. UPL Ltd.	Pramod B. Agrawala	Nand Kishore

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

9.	Comp. App. (AT) (Ins) No. 233 of 2021 Part Heard	Dwarkadhish Sakhar Karkhana Ltd. Vs. Pankaj Joshi & Anr. With	Shiv Kumar Suri	Utsav Mukherjee MeghaTyagi-R1 Sumesh Dhawan-R2
10.	Comp. App. (AT) (Ins) No. 333 of 2021 Part Heard	Pankaj Joshi Vs. Gangamai Industries & Construction Ltd.	Smriti Churiwal	
11.	Comp. App. (AT) No. 29 of 2021 Part Heard	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar